

**Leasing out Wastelands for Wood based Industries**

6912 KUMARI PUSHPA DEVI SINGH  
Will the PRIME MINISTER be pleased to state

(a) whether the Union Government are considering for leasing out the country's Wasteland to the Wood-based Industries in the Private sector;

(b) whether a policy decision has been taken by the Government in the matter; and

(c) if not, the basis on which the Country's wasteland is proposed to be leased out to the private sector?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL RAM SINGH) (a) to (c) The information is being collected and will be laid on the Table of the House

**Approval to Foreign Investment Proposals**

6913 SHRI HARI KISHORE SINGH Will

<i>Year</i>	<i>No of foreign Investment Proposals</i>	<i>Total amount of Foreign Investment (Rs in million)</i>
1991	289	534 11
1992	692	3887 54

After getting Government's approval for foreign investment, an entrepreneur has to take several effective steps for implementation of the project before foreign investment materialises as per the foreign investment approval. Besides, the gestation period of an industrial project also varies from industry to industry and project to project. Therefore, it is too early to expect substantial inflow of foreign investment materialising from these approvals

The attainment of technological dynamism

the PRIME MINISTER be pleased to state

(a) the number of foreign investment proposals given clearance during each of the last two years,

(b) the amount of foreign investment envisaged and the content of export earnings involved in these proposals,

(c) the details of the imports involved and the dividend repatriations projected in these proposals, and

(d) the total amount of foreign investment actually came in the country so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI), (a) to (d) The number of foreign investment proposals cleared during each of the last two years and the total amount of foreign investment envisaged in these proposals are given below -

and international competitiveness for utilising global marketing opportunities are the main objectives of Government's foreign investment policy. Accordingly, foreign tie-ups are expected to have export potential keeping in view the nature of products and technology involved in each case. Approvals are subject to the condition that imports of capital goods, raw materials and equipments etc. will be allowed as per the EXIM policy of the Government

Repatriation of dividends are linked with